

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

106. IA/5004/2023 IN C.P. (IB)/1221(MB)2021

IN THE MATTER OF

ICICI Prudential Real Estate AIF-I

... Petitioner

Vs

GAGAN I-LAND TOWNSHIP PRIVATE LIMITED

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 01.11.2023

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical (hybrid) Mode:

For the RP:

Sr. Adv. Chetan Kapadia a/w Rohan Agarwal
i/b Kunal Kanungo (PH)

For the Board of Directors:

Adv. Amir Arsiwala (PH)

For Asndan Properties:

Adv. Nausher Kohli (PH)

ORDER

I.A. 5004/2023

The present I.A. is **allowed** as prayed for, in view of the commercial wisdom of the CoC in its meeting held on 25.10.2023. Accordingly, the IA is **disposed of**.

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)